

**IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI**  
**COURT-III**

IB-308(ND)/2018

**IN THE MATTER OF**

M/s. Vama Apparels (India) Pvt. Ltd.  
VS.  
M/s. SSIPL Lifestyle Pvt. Ltd.

...OPERATIONAL CREDITOR

...CORPORATE DEBTOR

**SECTION**

Under Section 9 IBC code 2016

**Order delivered on 08.01.2020**

**Coram:**

Ch. Mohd. Sharief Tariq  
Hon'ble Member (Judicial)  
Ms. Sumita Purkayastha  
Hon'ble Member (Technical)

For the Petitioner/FC : Mr. P. Chaitanyashil and Mr. Somya Gupta  
For the Corporate Debtor : Mr. Alishan Naquee, Mr. Mohd. Kamran and Ms. Swet Shikha  
Advocates

**ORDER**

Both the sides are present. It is submitted by the counsel for the parties that CP-310 of 2018 is related matter and both the matters are to be heard together. Therefore, registry is directed to list both the matters on 10.02.2020.

  
(SUMITA PURKAYASTHA)  
MEMBER (TECHNICAL)

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)